

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.239 - **CP 114 of 2018**
With

ITEM No.240 - IA/41(AHM)2022

ITEM No.241 - Cont.A/2(AHM)2023 in IA/41(AHM)2022

ITEM No.242 - CONT.A./5(AHM)2023 in IA/41(AHM)2022

ITEM No.243 - IA/71(AHM)2023

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Gopal Dhirajlal Vadalía & Ors

.....Applicants

V/s

Prabhat Solvent Extraction Industries Pvt Ltd & Ors

.....Respondents

Order delivered on: 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Nishaben Vadalía (Applicant no. 2)& Mr.
Navinchandra Dayalal, Party in Person (Applicant no. 1)
Ms. Hirva Dave, Advocate a/w Mr. Jaimin Dave,
Advocate

For the Respondent

: Mr. Ravi Pahwa, Adv. for R- 1 to 4
Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Adv - R- 9
In CP 114 of 2018
Mr. Anuj Trivedi, Adv. for R-5 to 8

ORDER

Re-list the matter before regular bench on 25.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)